COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 187 OF 2015

Dated : 19th November, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Tamilnadu Generation & Distribution Corpn. Ltd. & Ors. …Appellant(s)
Versus
M/s. B&G Solar Pvt. Ltd. & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Akshi Seem

ORDER

Counsel for the Appellant is not present and rejoinder is not filed as yet.

List the matter on ***11.12.2015***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk